

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

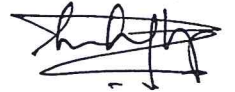
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Archana for
Thiriyambak Kannan

Petitioner



2) G. PRABHAKARAN

for M/s. S. RAMASUBRAMANIAM.
& ASSOCIATES

RESPONDENT



ORDER

Counsels for both the parties are present and Counsel for the Petitioner submitted that he has not completed the arguments before the Division Bench and now due to change of the roster, he prayed for time to submit the final arguments afresh before this Bench. At request, time is enlarged. Put up on **12.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)